NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 31 /(MAH)/20 2017 CORAM: Present: SHRI B.S.V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY MEMBER (T) ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017. NAME OF THE PARTIES: M/s. SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016. S. No. NAME DESIGNATION SIGNATURE

Common Order

- CSA 36/230-232/NCLT/MB//MAH/2017 6. CSA 37/230-232/NCLT/MB//MAH/2017
- 7. CSA 38/230-232/NCLT/MB//MAH/2017 CSA 39/230-232/NCLT/MB//MAH/2017
- 8. CSA 41/230-232/NCLT/MB//MAH/2017 CSA 42/230-232/NCLT/MB//MAH/2017

On withdrawal Memo given by the Applicant Companies, CSA 36 & 37, CSA 38 & 39, CSA 41 & 42 of 2017 are hereby dismissed as withdrawn.

Sd/-V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)